

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :01-05-2026

Date : 01.05.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
30210/2026	01.05.2026	ABLAPL-3244/2026	KIRAN KUMAR PATEL	GENERAL			BAIL-2	(S No
29967/2026	01.05.2026	CRLMC-1316/2026	BIDHUBHUSANA MOHAPATRA	C.O.		Order Dtd. 2026-04-29		(S No
29968/2026	01.05.2026	BLAPL-1474/2026	B. BEHERA	C.O.		Order Dtd. 2026-04-30		(S No
29971/2026	01.05.2026	ABLAPL-3272/2026	R. PRADHAN	C.O.		Order Dtd. 2026-04-27	BAIL-2	(S No
29977/2026	01.05.2026	WP (C) - 32424/2025	K DAS	C.O.		Order Dtd. 2026-04-27	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
29979/2026	01.05.2026	BLAPL-2867/2026	S. CHOUDHURY	C.O.		Order Dtd. 2026-04-30		(S No 11
29984/2026	01.05.2026	WP (C) - 12340/2026	P. BEHERA	C.O.		Order Dtd. 2026-04-29	WRIT BRANCH-7	(S No 18
29985/2026	01.05.2026	WP (C) - 4311/2026	P. N. NAYAK	C.O.		Order Dtd. 2026-04-29	WRIT BRANCH-3	(S No 14
29986/2026	01.05.2026	ABLAPL-3916/2026	SRINIBASH MOHANTY	C.O.		Order Dtd. 2026-04-29		(S No 14
29987/2026	01.05.2026	WP (C) - 12665/2026	R. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-07-15		(S No 14
29988/2026	01.05.2026	WP (C) - 5852/2026	D. SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-04-24	WRIT BRANCH-8	(S No 42
29989/2026	01.05.2026	ABLAPL-3250/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-04-27	BAIL-2	(S No
29990/2026	01.05.2026	WP (C) - 5748/2026	D. SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-04-24	WRIT BRANCH-7	(S No 18
29991/2026	01.05.2026	WP (C) - 5799/2026	D. SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-04-24		(S No 18
29992/2026	01.05.2026	WP (C) -	S. MOHARANA	C.O.	COURT NO.	Order Dtd. 2026-05-		(S

		13009/2026			24	11		No 18
29993/2026	01.05.2026	WP (C) - 13009/2026	S. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2026-05- 11		(S No 18
29994/2026	01.05.2026	WP (C) - 12706/2026	P. N. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2026-04- 29	WRIT BRANCH-7	(S No 44
29995/2026	01.05.2026	WP (C) - 12713/2026	P. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04- 29	WRIT BRANCH-8	(S No 41
29996/2026	01.05.2026	WP (C) - 12816/2026	M. N. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04- 29		(S No 41
29997/2026	01.05.2026	WP (C) - 12754/2026	K. C. PANDA	C.O.	COURT NO. 24	Order Dtd. 2026-04- 29	WRIT BRANCH-2	(S No
29998/2026	01.05.2026	WP (C) - 12040/2026	P. K. DASH	C.O.	COURT NO. 24	Order Dtd. 2026-04- 29	WRIT BRANCH-2	(S No
29999/2026	01.05.2026	WP (C) - 4777/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04- 23	WRIT BRANCH-5	(S No 20
30000/2026	01.05.2026	BLAPL- 2396/2026	S.BISWAL	C.O.	COURT NO. 24	Order Dtd. 2026-04- 30	BAIL-1	(S No
30001/2026	01.05.2026	BLAPL- 2444/2026	B.DAS	C.O.	COURT NO. 24	Order Dtd. 2026-04- 27		(S No
30002/2026	01.05.2026	CMP- 681/2026	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No
30003/2026	01.05.2026	BLAPL- 13095/2025	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 29	BAIL-1	(S No
30004/2026	01.05.2026	CMP- 699/2026	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No
30005/2026	01.05.2026	BLAPL- 13022/2025	S.K.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 29	BAIL-2	(S No
30006/2026	01.05.2026	BLAPL- 914/2026	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 29		(S No
30007/2026	01.05.2026	BLAPL- 13117/2025	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 29		(S No
30008/2026	01.05.2026	BLAPL- 13243/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 29		(S No
30009/2026	01.05.2026	BLAPL- 13125/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 29	BAIL-2	(S No 10
30010/2026	01.05.2026	BLAPL- 12998/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 29		(S No 10
30011/2026	01.05.2026	CRLMC- 1142/2026	M.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-05- 07		(S No 10
30012/2026	01.05.2026	CRLMC- 1339/2026	D.P.DASH	C.O.	COURT NO. 6	Order Dtd. 2026-05- 14		(S No 10
30013/2026	01.05.2026	CRLMC-	A.PANDA	C.O.	COURT NO.	Order Dtd. 2026-04-		(S

		1264/2026			6	27		No 10
30014/2026	01.05.2026	WP (C) - 7929/2026	S. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-05- 08	WRIT BRANCH-3	(S No 33
30015/2026	01.05.2026	CRLMC- 1330/2026	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-04- 29		(S No 33
30016/2026	01.05.2026	CRLMC- 1344/2026	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-04- 29		(S No 33
30017/2026	01.05.2026	BLAPL- 2437/2026	B.B.ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-04- 27	BAIL-1	(S No
30018/2026	01.05.2026	CRLMC- 1340/2026	A.K.JATI	C.O.	COURT NO. 6	Order Dtd. 2026-05- 12		(S No
30019/2026	01.05.2026	CRLMC- 1297/2026	G.R.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-04- 27		(S No
30020/2026	01.05.2026	CRLREV- 280/2026	P.MUDULI	C.O.	COURT NO. 24	Order Dtd. 2026-06- 24		(S No
30021/2026	01.05.2026	CRLREV- 290/2026	A.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-06- 29		(S No
30022/2026	01.05.2026	CRLREV- 300/2026	S.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 9999-12- 31		(S No
30023/2026	01.05.2026	CRP- 24/2025	D.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-07- 15	CIVIL REVISION	(S No
30024/2026	01.05.2026	FAO- 521/2025	S.K.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-04- 29		(S No
30025/2026	01.05.2026	FAO- 31/2026	Z.NAIK	C.O.	COURT NO. 23	Order Dtd. 2026-06- 30	MISC. APPEAL SEC.	(S No
30026/2026	01.05.2026	CRLMP- 470/2026	S.MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-04- 27		(S No
30027/2026	01.05.2026	CRLMP- 509/2026	M.R.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-04- 29		(S No
30028/2026	01.05.2026	BLAPL- 13153/2025	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-04- 29		(S No
30029/2026	01.05.2026	CRLMP- 499/2026	M.DAS	C.O.	COURT NO. 8	Order Dtd. 2026-05- 13		(S No
30030/2026	01.05.2026	BLAPL- 1193/2026	K.K.NATH	C.O.	COURT NO. 8	Order Dtd. 2026-04- 29	BAIL-2	(S No 16
30031/2026	01.05.2026	CRLMP- 461/2026	PRAMOD KUMAR ROUT	C.O.	COURT NO. 8	Order Dtd. 2026-05- 13		(S No 16
30032/2026	01.05.2026	CMP- 1340/2025	S.K.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-04- 24		(S No 16
30033/2026	01.05.2026	CMP- 640/2026	M.K.RATH	C.O.	COURT NO. 8	Order Dtd. 2026-04- 27		(S No 16
30034/2026	01.05.2026	CRLMC- 1314/2026	B.B.MALLICK	C.O.	COURT NO. 8	Order Dtd. 2026-04- 29		(S No

30035/2026	01.05.2026	CMP-708/2026	B.P.TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 16
30036/2026	01.05.2026	CRLMC-728/2026	H.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-05-05		(S No 16
30037/2026	01.05.2026	CRLMC-1005/2026	H.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-05-05		(S No 16
30039/2026	01.05.2026	CRLMC-1259/2026	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-04-23		(S No 16
30043/2026	01.05.2026	BLAPL-2718/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-04-29	BAIL-1	(S No
30046/2026	01.05.2026	ABLAPL-2480/2026	GANESH SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-04-23		(S No
30047/2026	01.05.2026	ABLAPL-3353/2026	SOUMYA RANJAN SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No
30048/2026	01.05.2026	ABLAPL-3408/2026	JYOTIRANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-04-27	BAIL-2	(S No
30049/2026	01.05.2026	ABLAPL-3389/2026	JAYADEBA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-04-27	BAIL-2	(S No
30050/2026	01.05.2026	ABLAPL-2719/2026	JAYADEBA BEHERA	C.O.	COURT NO. 15	Order Dtd. 2026-04-22	BAIL-1	(S No
30052/2026	01.05.2026	ABLAPL-2969/2026	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No
30054/2026	01.05.2026	ABLAPL-3334/2026	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No
30055/2026	01.05.2026	ABLAPL-3561/2026	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2026-05-08		(S No
30056/2026	01.05.2026	ABLAPL-3890/2026	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No
30058/2026	01.05.2026	ABLAPL-3902/2026	B R SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	BAIL-1	(S No 14
30059/2026	01.05.2026	ABLAPL-3905/2026	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No 14
30060/2026	01.05.2026	ABLAPL-3908/2026	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No 14
30061/2026	01.05.2026	ABLAPL-3912/2026	DEBENDRA LALA	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No 14
30062/2026	01.05.2026	WP (C) - 11958/2026	G.JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	WRIT BRANCH-3	(S No 28
30063/2026	01.05.2026	ABLAPL-3914/2026	ANAND JENA	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No 28
30064/2026	01.05.2026	WP (C) -	N.K.ROUT	C.O.	COURT NO.	Order Dtd. 2026-04-	WRIT	(S

		10838/2026			15	29	BRANCH-4	No 27
30065/2026	01.05.2026	ABLAPL-3925/2026	S BEHERA	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	BAIL-1	(S No 13
30066/2026	01.05.2026	WP (C) - 9182/2026	R.PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No 13
30067/2026	01.05.2026	ABLAPL-3927/2026	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No 13
30068/2026	01.05.2026	ABLAPL-3928/2026	CHHABI RANA	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	BAIL-1	(S No 13
30069/2026	01.05.2026	WP (C) - 5816/2026	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No 13
30070/2026	01.05.2026	ABLAPL-3951/2026	SRINIBASHA MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No 13
30071/2026	01.05.2026	ABLAPL-3957/2026	SRINIBASHA MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	BAIL-1	(S No
30072/2026	01.05.2026	WP (C) - 5857/2026	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No
30073/2026	01.05.2026	BLAPL-2428/2026	D P DASH	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No
30074/2026	01.05.2026	WP (C) - 11511/2026	A.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	WRIT BRANCH-3	(S No 51
30075/2026	01.05.2026	ABLAPL-3221/2026	SATYAPRIYA SAMANTA	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No 51
30076/2026	01.05.2026	FAO-774/2018	C R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2026-04-27	MISC. APPEAL SEC.	(S No
30077/2026	01.05.2026	BLAPL-2075/2026	MADAN DAS	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	BAIL-2	(S No
30078/2026	01.05.2026	FAO-586/2010	A SAA	C.O.	COURT NO. 15	Order Dtd. 2011-01-31	MISC. APPEAL SEC.	(S No
30079/2026	01.05.2026	FAO-116/2020	B.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2026-04-23	MISC. APPEAL SEC.	(S No
30080/2026	01.05.2026	BLAPL-2436/2026	SURIYAKANTA SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No
30081/2026	01.05.2026	BLAPL-2605/2026	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2026-04-29	BAIL-1	(S No
30082/2026	01.05.2026	BLAPL-2598/2026	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No
30083/2026	01.05.2026	BLAPL-2870/2026	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 15	Order Dtd. 2026-04-30		(S No
30084/2026	01.05.2026	BLAPL-2431/2026	N MUKHI	C.O.	COURT NO. 15	Order Dtd. 2026-04-27		(S No

30085/2026	01.05.2026	WP (C) - 10628/2026	B K PANDA	C.O.	COURT NO. 15	Order Dtd. 2026-04-30		(S No
30086/2026	01.05.2026	BLAPL-2635/2026	RAHUL SETHI	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No
30088/2026	01.05.2026	BLAPL-2656/2026	AMLAN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-29		(S No
30089/2026	01.05.2026	RSA-197/2026	R K MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 9999-12-31		(S No
30090/2026	01.05.2026	BLAPL-13196/2025	R K MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-04-29		(S No
30092/2026	01.05.2026	RSA-46/2020	D DAS	C.O.	COURT NO. 21	Order Dtd. 2026-04-30	SECOND APPEAL	(S No
30093/2026	01.05.2026	BLAPL-2733/2026	SURIYAKANTA SAMAL	C.O.	COURT NO. 21	Order Dtd. 2026-04-29		(S No
30095/2026	01.05.2026	BLAPL-2732/2026	ASHOK KUMAR SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-04-29	BAIL-1	(S No 15
30096/2026	01.05.2026	RSA-181/2011	B DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	SECOND APPEAL	(S No
30098/2026	01.05.2026	RSA-639/2025	S MOHARANA	C.O.	COURT NO. 21	Order Dtd. 9999-12-31		(S No
30100/2026	01.05.2026	RSA-147/2026	B P TANGA	C.O.	COURT NO. 21	Order Dtd. 9999-12-31		(S No
30102/2026	01.05.2026	RSA-138/2026	U K PANDA	C.O.	COURT NO. 21	Order Dtd. 9999-12-31		(S No
30104/2026	01.05.2026	CRLREV-682/2008	A T NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-04-29	CRIMINAL REVISION	(S No
30105/2026	01.05.2026	WP (C) - 12383/2026	S. K. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-04-29		(S No
30106/2026	01.05.2026	CRLREV-97/2023	S S PATNAIK	C.O.	COURT NO. 21	Order Dtd. 2026-04-29	CRIMINAL REVISION	(S No
30107/2026	01.05.2026	WP (C) - 12695/2026	S. P. SAMANTA	C.O.	COURT NO. 12	Order Dtd. 2026-04-30	WRIT BRANCH-2	(S No
30108/2026	01.05.2026	CRLREV-97/2023	S N GAYA	C.O.	COURT NO. 12	Order Dtd. 2026-04-29	CRIMINAL REVISION	(S No
30109/2026	01.05.2026	ABLAPL-3271/2026	BP TANGA	C.O.	COURT NO. 12	Order Dtd. 2026-04-27		(S No
30110/2026	01.05.2026	ABLAPL-3379/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-04-27		(S No
30111/2026	01.05.2026	ABLAPL-3302/2026	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(S No
30112/2026	01.05.2026	ABLAPL-3403/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27	BAIL-2	(S No
30113/2026	01.05.2026	WP (C) - 12413/2026	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-05-14	WRIT BRANCH-2	(S No 50
30114/2026	01.05.2026	ABLAPL-3195/2026	B DAS	C.O.	COURT NO. 12	Order Dtd. 2026-04-27		(S No 50
30115/2026	01.05.2026	ABLAPL-3321/2026	PC DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(S No

30116/2026	01.05.2026	WP (C) - 12553/2026	M. S. HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04- 30	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
30117/2026	01.05.2026	WP (C) - 5539/2026	LOKANATH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 27		(S No 11
30118/2026	01.05.2026	ABLAPL- 3223/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 27		(S No 11
30119/2026	01.05.2026	ABLAPL- 3225/2026	R R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 27		(S No 11
30120/2026	01.05.2026	WP (C) - 12609/2026	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-04- 24	WRIT BRANCH-8	(S No 42
30121/2026	01.05.2026	ABLAPL- 2522/2026	A SAN	C.O.	COURT NO. 23	Order Dtd. 2026-04- 27		(S No 42
30122/2026	01.05.2026	ABLAPL- 3008/2026	R R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-04- 27	BAIL-1	(S No 13
30123/2026	01.05.2026	WP (C) - 12522/2026	SUSANTA KUMAR LENKA	C.O.	COURT NO. 12	Order Dtd. 2026-05- 20		(S No 13
30124/2026	01.05.2026	ABLAPL- 1284/2026	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 13
30125/2026	01.05.2026	ABLAPL- 3409/2026	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 13
30126/2026	01.05.2026	ABLAPL- 2727/2026	BB MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 13
30127/2026	01.05.2026	ABLAPL- 2728/2026	BB MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 13
30128/2026	01.05.2026	BLAPL- 3360/2026	S. R. PATTNAIK	C.O.	COURT NO. 12	Order Dtd. 2026-04- 29		(S No 13
30129/2026	01.05.2026	ABLAPL- 3205/2026	BISWAJIT MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 13
30130/2026	01.05.2026	ABLAPL- 1683/2026	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 24		(S No 13
30131/2026	01.05.2026	ABLAPL- 3188/2026	BB MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 27		(S No 13
30132/2026	01.05.2026	WP (C) - 12181/2026	S. K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-05- 19		(S No 13
30133/2026	01.05.2026	ABLAPL- 4325/2026	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-05- 21	BAIL-2	(S No

								17
30134/2026	01.05.2026	WP (C) - 11768/2026	K. BARAL	C.O.	COURT NO. 15	Order Dtd. 2026-05- 19	WRIT BRANCH-1	(S No 30
30135/2026	01.05.2026	ABLAPL- 2394/2026	RAMAKANTA PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2026-04- 27		(S No 30
30136/2026	01.05.2026	WP (C) - 8422/2026	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2026-04- 29	WRIT BRANCH-5	(S No 21
30137/2026	01.05.2026	WP (C) - 10512/2026	M.K. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2026-07- 06		(S No 21
30138/2026	01.05.2026	ABLAPL- 3202/2026	B S	C.O.	COURT NO. 14	Order Dtd. 2026-04- 27		(S No 21
30139/2026	01.05.2026	ABLAPL- 3234/2026	B S	C.O.	COURT NO. 14	Order Dtd. 2026-04- 27	BAIL-1	(S No
30140/2026	01.05.2026	ABLAPL- 3307/2026	R.K.MALLICK	C.O.	COURT NO. 14	Order Dtd. 2026-04- 27		(S No
30141/2026	01.05.2026	WP (C) - 7765/2026	N. K. ROUT	C.O.	COURT NO. 14	Order Dtd. 2026-04- 29	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
30142/2026	01.05.2026	ABLAPL- 3204/2026	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05- 11	BAIL-1	(S No 15
30143/2026	01.05.2026	ABLAPL- 3077/2026	A.K.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12- 31	BAIL-1	(S No
30144/2026	01.05.2026	ABLAPL- 1110/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 23		(S No
30145/2026	01.05.2026	ABLAPL- 2148/2026	JR BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 23	BAIL-1	(S No
30146/2026	01.05.2026	ABLAPL- 3240/2026	B TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 27		(S No
30147/2026	01.05.2026	WP (C) - 7617/2026	N. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 29	WRIT BRANCH-6	(S No 25
30148/2026	01.05.2026	WP (C) - 8682/2026	K.C. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 29		(S No 25
30149/2026	01.05.2026	ABLAPL- 3761/2026	JR BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 27	BAIL-1	(S No
30150/2026	01.05.2026	WP (C) - 13057/2026	K. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 30		(S No
30151/2026	01.05.2026	ABLAPL- 3252/2026	SR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 27		(S No
30152/2026	01.05.2026	WP (C) - 12945/2026	K. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 30		(S No
30153/2026	01.05.2026	ABLAPL- 3267/2026	P.R.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04- 27		(S No
30154/2026	01.05.2026	WP (C) -	P. K. JENA	C.O.	COURT NO.	Order Dtd. 2026-04-	WRIT	(S

		13081/2026			12	30	BRANCH-6	No 36
30155/2026	01.05.2026	ABLAPL- 3212/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 36
30156/2026	01.05.2026	WP (C) - 13085/2026	P. K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-04- 30		(S No 36
30157/2026	01.05.2026	ABLAPL- 3269/2026	S.K.DASH	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 36
30158/2026	01.05.2026	WP (C) - 12387/2026	S. R. SETHI	C.O.	COURT NO. 12	Order Dtd. 2026-04- 30	WRIT BRANCH-1	(S No 31
30159/2026	01.05.2026	ABLAPL- 3228/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 31
30160/2026	01.05.2026	WP (C) - 11655/2026	H. K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2026-04- 30		(S No 31
30161/2026	01.05.2026	ABLAPL- 3230/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 31
30162/2026	01.05.2026	BLAPL- 2712/2026	R.SETHI	C.O.	COURT NO. 12	Order Dtd. 2026-04- 29	BAIL-1	(S No 13
30163/2026	01.05.2026	ABLAPL- 3235/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27	BAIL-1	(S No 15
30164/2026	01.05.2026	ABLAPL- 3237/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27	BAIL-2	(S No 10
30165/2026	01.05.2026	BLAPL- 2720/2026	R.SETHI	C.O.	COURT NO. 12	Order Dtd. 2026-04- 29		(S No 10
30166/2026	01.05.2026	BLAPL- 2727/2026	P.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-04- 29		(S No 10
30167/2026	01.05.2026	ABLAPL- 3259/2026	MN MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 10
30168/2026	01.05.2026	ABLAPL- 3370/2026	G JSAYASINGH	C.O.	COURT NO. 12	Order Dtd. 2026-04- 27		(S No 10
30169/2026	01.05.2026	BLAPL- 2737/2026	P.K.PANI	C.O.	COURT NO. 12	Order Dtd. 2026-04- 29		(S No 10
30170/2026	01.05.2026	ABLAPL- 2465/2026	B SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-04- 23		(S No 10
30171/2026	01.05.2026	BLAPL- 2736/2026	A.K.PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-04- 29		(S No 10

30172/2026	01.05.2026	ABLAPL-2768/2026	SR SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-04-21		(S No 10
30173/2026	01.05.2026	BLAPL-2325/2026	P.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-04-29		(S No 10
30174/2026	01.05.2026	ABLAPL-10037/2025	U DAS	C.O.	COURT NO. 12	Order Dtd. 2026-04-22		(S No 10
30175/2026	01.05.2026	ABLAPL-3116/2026	HK TRIPATHY	C.O.	COURT NO. 24	Order Dtd. 2026-06-24		(S No 10
30176/2026	01.05.2026	BLAPL-1862/2026	D.P.DASH	C.O.	COURT NO. 24	Order Dtd. 2026-04-30		(S No 10
30177/2026	01.05.2026	BLAPL-2801/2026	G.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-04-29	BAIL-1	(S No 14
30178/2026	01.05.2026	ABLAPL-3124/2026	AK BEHERA	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-1	(S No 15
30179/2026	01.05.2026	BLAPL-1867/2026	D.P.DASH	C.O.	COURT NO. 24	Order Dtd. 2026-04-30		(S No 15
30181/2026	01.05.2026	BLAPL-3045/2026	M.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04-29		(S No 15
30182/2026	01.05.2026	ABLAPL-3126/2026	ER SATAPATHY	C.O.	COURT NO. 24	Order Dtd. 2026-06-24		(S No 15
30184/2026	01.05.2026	ABLAPL-3324/2026	BB MALLICK	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-2	(S No
30186/2026	01.05.2026	ABLAPL-3119/2026	P NAYAK	C.O.	COURT NO. 24	Order Dtd. 2026-05-07		(S No
30187/2026	01.05.2026	ABLAPL-3121/2026	SN BARDHAN	C.O.	COURT NO. 24	Order Dtd. 2026-04-27		(S No
30189/2026	01.05.2026	ABLAPL-3131/2026	RK BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-2	(S No
30192/2026	01.05.2026	ABLAPL-3907/2026	P.PANIGRAHI	C.O.	COURT NO. 24	Order Dtd. 2026-04-29		(S No
30193/2026	01.05.2026	ABLAPL-3132/2026	C ACHARYA	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-2	(S No
30194/2026	01.05.2026	ABLAPL-3891/2026	P.PANIGRAHI	C.O.	COURT NO. 24	Order Dtd. 2026-04-29	BAIL-1	(S No
30195/2026	01.05.2026	ABLAPL-3327/2026	MC MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-06-24		(S No
30196/2026	01.05.2026	BLAPL-2617/2026	B.K.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-04-29		(S No
30197/2026	01.05.2026	ABLAPL-3348/2026	B SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-04-27		(S No
30198/2026	01.05.2026	ABLAPL-3924/2026	C.SAMAL	C.O.	COURT NO. 24	Order Dtd. 2026-04-29		(S No

30199/2026	01.05.2026	ABLAPL-3922/2026	S.K.ROUT	C.O.	COURT NO. 24	Order Dtd. 2026-04-29		(S No
30200/2026	01.05.2026	ABLAPL-3921/2026	P.K.BARIK	C.O.	COURT NO. 24	Order Dtd. 2026-04-29	BAIL-2	(S No
30201/2026	01.05.2026	ABLAPL-3374/2026	N.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2026-04-29	BAIL-2	(S No 11
30203/2026	01.05.2026	ABLAPL-3398/2026	D.P.DASH	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	BAIL-1	(S No
30204/2026	01.05.2026	ABLAPL-3935/2026	S.R.SUBUDHI	C.O.	COURT NO. 24	Order Dtd. 2026-04-29		(S No
30205/2026	01.05.2026	ABLAPL-3933/2026	J.PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2026-04-29		(S No
30206/2026	01.05.2026	CRLMP-448/2026	T.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-04-30		(S No
30218/2026	01.05.2026	WP (C) - 9562/2026	U. K. SAHU	C.O.	COURT NO. 24	Order Dtd. 2026-04-27	WRIT BRANCH-1	(S No
30227/2026	01.05.2026	FAO-67/2021	S.HUSSAIN	C.O.	COURT NO. 6	Order Dtd. 2026-03-13	MISC. APPEAL SEC.	(S No
30230/2026	01.05.2026	WP (C) - 17334/2021	SANJEEV UDGATA, SATYABRATA UDGATA, A.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-04-27	WRIT BRANCH-4	(S No 38
30231/2026	01.05.2026	CRLA-235/2024	U.P.BAG	C.O.	COURT NO. 5	Order Dtd. 2026-06-24	CRIMINAL APPEAL	(S No 10
30232/2026	01.05.2026	WP (C) - 1111/2026	D K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-01-15		(S No 10
30233/2026	01.05.2026	WP (C) - 15852/2016	S.K.SAMAL	C.O.	COURT NO. 5	Order Dtd. 2026-04-24	WRIT BRANCH-5	(S No 23
30234/2026	01.05.2026	WP (C) - 15205/2020	P K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-04-27	WRIT BRANCH-5	(S No 20
30235/2026	01.05.2026	CRLREV-303/2026	M.R.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2026-05-13		(S No 20
30236/2026	01.05.2026	CRLMP-450/2026	J.C.BARAL	C.O.	COURT NO. 24	Order Dtd. 2026-04-30		(S No 20
30237/2026	01.05.2026	CRLMP-420/2026	P.K.LENKA	C.O.	COURT NO. 24	Order Dtd. 2026-04-30		(S No 20
30238/2026	01.05.2026	FAO-36/2026	Z.NAIK	C.O.	COURT NO. 23	Order Dtd. 2026-07-14	MISC. APPEAL SEC.	(S No
30239/2026	01.05.2026	CRLA-262/2026	M.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No
30240/2026	01.05.2026	FAO-95/2026	Z.NAIK	C.O.	COURT NO. 1	Order Dtd. 2026-04-30	MISC. APPEAL	(S No

							SEC.	
30241/2026	01.05.2026	CRLMC-3471/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-15		(S No
30242/2026	01.05.2026	ABLAPL-3322/2026	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No
30243/2026	01.05.2026	ABLAPL-3319/2026	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No
30244/2026	01.05.2026	WP (C) - 2243/2023	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21	WRIT BRANCH-2	(S No 34
30245/2026	01.05.2026	BLAPL-13122/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No 34
30246/2026	01.05.2026	BLAPL-2353/2026	D. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30		(S No 34
30247/2026	01.05.2026	WP (C) - 4624/2023	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-21	WRIT BRANCH-2	(S No
30248/2026	01.05.2026	BLAPL-2820/2026	D. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30		(S No
30251/2026	01.05.2026	ABLAPL-3350/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No
30253/2026	01.05.2026	ABLAPL-13455/2025	P C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-23	BAIL-1	(S No
30257/2026	01.05.2026	ABLAPL-3796/2026	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
30258/2026	01.05.2026	WP (C) - 13172/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30		(S No
30259/2026	01.05.2026	BLAPL-2782/2026	S.K.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No
30260/2026	01.05.2026	BLAPL-13202/2025	T.NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No
30261/2026	01.05.2026	ABLAPL-3326/2026	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No
30262/2026	01.05.2026	BLAPL-2752/2026	S.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No
30263/2026	01.05.2026	ABLAPL-3340/2026	H K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-22		(S No
30264/2026	01.05.2026	BLAPL-3412/2026	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No
30265/2026	01.05.2026	ABLAPL-3833/2026	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30	BAIL-1	(S No
30266/2026	01.05.2026	BLAPL-2752/2026	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No
30267/2026	01.05.2026	ABLAPL-3222/2026	H K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27	BAIL-1	(S No 15
30268/2026	01.05.2026	BLAPL-2788/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29	BAIL-2	(S No 11
30270/2026	01.05.2026	BLAPL-	J.J.SAHOO	C.O.	COURT NO.	Order Dtd. 2026-04-		(S

		2789/2026			2 OLD	29		No 11
30272/2026	01.05.2026	ABLAPL-3932/2026	J.C.BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No 11
30273/2026	01.05.2026	ABLAPL-3782/2026	B.N.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29	BAIL-1	(S No 13
30274/2026	01.05.2026	BLAPL-2640/2026	S K PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No 13
30275/2026	01.05.2026	ABLAPL-3316/2026	R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 13
30276/2026	01.05.2026	ABLAPL-3784/2026	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No 13
30278/2026	01.05.2026	BLAPL-2478/2026	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No 13
30279/2026	01.05.2026	ABLAPL-3795/2026	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29	BAIL-1	(S No
30280/2026	01.05.2026	BLAPL-2477/2026	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-27		(S No
30281/2026	01.05.2026	ABLAPL-3794/2026	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29		(S No
30282/2026	01.05.2026	ABLAPL-3785/2026	R.N.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29	BAIL-1	(S No 13
30283/2026	01.05.2026	WP (C) - 11345/2026	P. R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-5	(S No 20
30284/2026	01.05.2026	ABLAPL-3779/2026	S.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 20
30285/2026	01.05.2026	WP (C) - 11417/2026	P. R. SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(S No 20
30286/2026	01.05.2026	WP (C) - 11426/2026	P. R. SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-7	(S No 15
30287/2026	01.05.2026	WP (C) - 13216/2026	D. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-05-13		(S No 15
30288/2026	01.05.2026	BLAPL-2529/2026	K.MOHANTY	C.O.	COURT NO. 23			(S No 15
30289/2026	01.05.2026	WP (C) - 12393/2026	S. C. PANI	C.O.	COURT NO. 23	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
30290/2026	01.05.2026	BLAPL-2716/2026	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No

								11
30291/2026	01.05.2026	WP (C) - 11405/2026	S. C. PANI	C.O.	COURT NO. 23	Order Dtd. 2026-07- 08	WRIT BRANCH-1	(S No 30
30292/2026	01.05.2026	FAO- 179/2026	PK JENA	C.O.	COURT NO. 23	Order Dtd. 2026-04- 20		(S No 30
30293/2026	01.05.2026	BLAPL- 2717/2026	R.K.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-04- 29		(S No 30
30294/2026	01.05.2026	WP (C) - 11279/2026	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-05- 18	WRIT BRANCH-5	(S No 47
30296/2026	01.05.2026	BLAPL- 2497/2026	SURYA KANTA SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04- 27		(S No 47
30297/2026	01.05.2026	FAO- 178/2026	PK JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04- 20		(S No 47
30298/2026	01.05.2026	WP (C) - 13008/2026	K. C. MAJHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04- 30	WRIT BRANCH-8	(S No 43
30299/2026	01.05.2026	BLAPL- 13248/2025	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04- 30		(S No 43
30300/2026	01.05.2026	BLAPL- 2759/2026	J.KAMILA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04- 29	BAIL-1	(S No 15
30301/2026	01.05.2026	FAO- 181/2026	PK JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04- 20		(S No 15
30302/2026	01.05.2026	BLAPL- 451/2026	S R SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-04- 09		(S No 15
30303/2026	01.05.2026	WP (C) - 13007/2026	K. C. MAJHI	C.O.	COURT NO. 3	Order Dtd. 2026-04- 30	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
30304/2026	01.05.2026	BLAPL- 3173/2026	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-04- 29	BAIL-1	(S No
30305/2026	01.05.2026	BLAPL- 3066/2026	A PANDA	C.O.	COURT NO. 3	Order Dtd. 2026-04- 30		(S No
30306/2026	01.05.2026	WP (C) - 13015/2026	K. C. MAJHI	C.O.	COURT NO. 3	Order Dtd. 2026-04- 30	WRIT BRANCH-3	(S No 11
30307/2026	01.05.2026	FAO- 177/2026	PK JENA	C.O.	COURT NO. 3	Order Dtd. 2026-04- 20		(S No 11
30309/2026	01.05.2026	WP (C) - 11884/2026	S. K. PRUSTY	C.O.	COURT NO. 3	Order Dtd. 2026-04- 23		(S No 11
30310/2026	01.05.2026	ABLAPL- 4068/2025	D.J.SWAIN	C.O.	COURT NO. 24	Order Dtd. 2025-04- 11		(S No

									11
30311/2026	01.05.2026	WP (C) - 8662/2026	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-05- 19			(S No 11
30312/2026	01.05.2026	FAO- 168/2026	PK JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04- 20			(S No 11
30314/2026	01.05.2026	BLAPL- 10924/2025	A PANDA	C.O.	COURT NO. 3	Order Dtd. 2026-02- 02	BAIL-1		(S No
30315/2026	01.05.2026	WP (C) - 13201/2026	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-04- 30	WRIT BRANCH-4		(S No 17
30316/2026	01.05.2026	ABLAPL- 3836/2026	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-04- 30	BAIL-1		(S No
30317/2026	01.05.2026	WP (C) - 13204/2026	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-04- 30	WRIT BRANCH-6		(S No 36
30318/2026	01.05.2026	FAO- 176/2026	PK JENA	C.O.	COURT NO. 3	Order Dtd. 2026-04- 20			(S No 36
30319/2026	01.05.2026	ABLAPL- 4054/2026	C.SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-04- 30			(S No 36
30321/2026	01.05.2026	WP (C) - 5006/2026	H. K. PATRA	C.O.	COURT NO. 3	Order Dtd. 2026-04- 30			(S No 36
30322/2026	01.05.2026	BLAPL- 13180/2025	SAMIR BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-04- 29			(S No 36
30323/2026	01.05.2026	FAO- 167/2026	PK JENA	C.O.	COURT NO. 3	Order Dtd. 2026-04- 20			(S No 36
30324/2026	01.05.2026	ABLAPL- 4056/2026	C.SAMAL	C.O.	COURT NO. 24	Order Dtd. 2026-06- 29	BAIL-1		(S No 15
30325/2026	01.05.2026	ABLAPL- 3834/2026	SARADA NAYAK	C.O.	COURT NO. 24	Order Dtd. 2026-04- 30			(S No 15
30327/2026	01.05.2026	WP (C) - 12429/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-05- 15	WRIT BRANCH-6		(S No 26
30328/2026	01.05.2026	ABLAPL- 3835/2026	SARADA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-04- 30			(S No 26
30329/2026	01.05.2026	WP (C) - 24021/2025	R. K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-04- 15	WRIT BRANCH-7		(S No 15
30330/2026	01.05.2026	ABLAPL- 3843/2026	S R PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2026-04- 30			(S No 15
30331/2026	01.05.2026	WP (C) - 3693/2026	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07- 14			(S No 15

30332/2026	01.05.2026	ABLAPL-3844/2026	PRAKASH CHANDRA DASH	C.O.	COURT NO. 23	Order Dtd. 2026-04-30		(S No 15)
30333/2026	01.05.2026	ABLAPL-4059/2026	B.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-04-30	BAIL-2	(S No)
30334/2026	01.05.2026	WP (C) - 13037/2026	B. K. PATI	C.O.	COURT NO. 23	Order Dtd. 2026-07-08		(S No)
30335/2026	01.05.2026	ABLAPL-3845/2026	A K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-04-30	BAIL-1	(S No)
30336/2026	01.05.2026	ABLAPL-3850/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-04-30	BAIL-1	(S No)
30337/2026	01.05.2026	CMP-1835/2025	J.R.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No)
30338/2026	01.05.2026	WP (C) - 13179/2026	G. JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2026-04-30	WRIT BRANCH (DIVISION BENCH-2)	(S No 11)
30339/2026	01.05.2026	ABLAPL-3137/2026	D.P.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 11)
30340/2026	01.05.2026	ABLAPL-3853/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-04-30	BAIL-1	(S No)
30342/2026	01.05.2026	WP (C) - 13178/2026	G. JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2026-04-30		(S No)
30343/2026	01.05.2026	ABLAPL-3855/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-04-30	BAIL-1	(S No 14)
30344/2026	01.05.2026	WP (C) - 12059/2026	P. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-04-30	WRIT BRANCH-7	(S No 18)
30345/2026	01.05.2026	ABLAPL-3884/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-04-30		(S No 18)
30346/2026	01.05.2026	WP (C) - 11419/2026	P. R. SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-8	(S No 40)
30347/2026	01.05.2026	BLAPL-1847/2026	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 23	Order Dtd. 2026-04-30		(S No 40)
30348/2026	01.05.2026	WP (C) - 11285/2026	P. R. SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(S No 40)
30349/2026	01.05.2026	BLAPL-2131/2026	A K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(S No 40)
30350/2026	01.05.2026	WP (C) - 11338/2026	P. R. SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07-01		(S No 40)
30351/2026	01.05.2026	BLAPL-2821/2026	S K SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2026-04-30		(S No 40)
30353/2026	01.05.2026	BLAPL-2832/2026	G JAYASINGH	C.O.	COURT NO. 23	Order Dtd. 2026-04-30		(S No)

								40
30354/2026	01.05.2026	WP (C) - 7574/2026	S. K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-04- 27	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
30355/2026	01.05.2026	BLAPL- 3143/2026	H K PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-04- 30		(S No 11
30357/2026	01.05.2026	ABLAPL- 4364/2026	D P DASH	C.O.	COURT NO. 23	Order Dtd. 2026-04- 27	BAIL-1	(S No
30359/2026	01.05.2026	ABLAPL- 3786/2026	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-04- 29	BAIL-1	(S No
30361/2026	01.05.2026	ABLAPL- 3788/2026	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-04- 29		(S No
30363/2026	01.05.2026	ABLAPL- 3318/2026	D P DASH	C.O.	COURT NO. 23	Order Dtd. 2026-04- 27		(S No
30365/2026	01.05.2026	BLAPL- 13415/2025	NIRANJAN MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-04- 30		(S No
30366/2026	01.05.2026	BLAPL- 13268/2025	S K SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2026-04- 30		(S No
30370/2026	01.05.2026	RSA- 82/2026	H K MOHANTA	C.O.	COURT NO. 21	Order Dtd. 9999-12- 31		(S No
30371/2026	01.05.2026	BLAPL- 13444/2025	G.R.PATRA	C.O.	COURT NO. 21	Order Dtd. 2026-04- 30		(S No
30372/2026	01.05.2026	BLAPL- 13421/2025	P.DASMOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2026-04- 30		(S No
30373/2026	01.05.2026	RSA- 232/2022	D NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 9999-12- 31	SECOND APPEAL	(S No
30374/2026	01.05.2026	BLAPL- 2564/2026	P.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-04- 27		(S No
30375/2026	01.05.2026	BLAPL- 13484/2025	R.SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-04- 30		(S No
30376/2026	01.05.2026	BLAPL- 13411/2025	A.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-04- 30		(S No
30377/2026	01.05.2026	BLAPL- 13574/2025	G.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-04- 30		(S No
30378/2026	01.05.2026	CRLREV- 814/2013	M/S.B.K.NAYAK- 1	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-04- 23	CRIMINAL REVISION	(S No
30379/2026	01.05.2026	WP (C) - 6114/2025	J. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-04- 17	WRIT BRANCH-1	(S No 30
30380/2026	01.05.2026	ABLAPL- 3849/2026	M R ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-04- 30		(S No 30
30381/2026	01.05.2026	BLAPL- 13258/2025	D.SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-04- 30		(S No 30
30382/2026	01.05.2026	RSA- 57/2022	B K PANDA	C.O.	COURT NO. 21	Order Dtd. 9999-12- 31	SECOND APPEAL	(S No
30383/2026	01.05.2026	BLAPL- 13414/2025	H.K.PATRA	C.O.	COURT NO. 21	Order Dtd. 2026-04- 30		(S No

30385/2026	01.05.2026	BLAPL-13565/2025	J.KAMILA	C.O.	COURT NO. 21	Order Dtd. 2026-04-30		(S No
30386/2026	01.05.2026	WP (C) - 13226/2026	T BSG	C.O.	COURT NO. 21	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No
30387/2026	01.05.2026	BLAPL-13563/2025	J.KAMILA	C.O.	COURT NO. 21	Order Dtd. 2026-04-30		(S No
30388/2026	01.05.2026	WP (C) - 13245/2024	T BAF	C.O.	COURT NO. 16	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No 45
30389/2026	01.05.2026	CRLREV-299/2026	P.C.DAS	C.O.	COURT NO. 24	Order Dtd. 2026-05-02		(S No 45
30390/2026	01.05.2026	BLAPL-13486/2025	P.K.PATRA	C.O.	COURT NO. 24	Order Dtd. 2026-04-30	BAIL-1	(S No
30391/2026	01.05.2026	WP (C) - 13230/2026	T BAG	C.O.	COURT NO. 21	Order Dtd. 9999-12-31		(S No
30392/2026	01.05.2026	CONTC-1389/2026	J.LENKA	C.O.	COURT NO. 21	Order Dtd. 2026-03-13	CONTEMPT	(S No
30393/2026	01.05.2026	CONTC-1379/2026	J.LENKA	C.O.	COURT NO. 21	Order Dtd. 2026-03-13		(S No
30394/2026	01.05.2026	WP (C) - 22464/2024	R. K. BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-04-23		(S No
30395/2026	01.05.2026	BLAPL-13279/2025	B P TANGA	C.O.	COURT NO. 21	Order Dtd. 2026-04-30		(S No
30396/2026	01.05.2026	CMAPL-114/2024	M N MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-28	M.J.C.	(S No
30397/2026	01.05.2026	WP (C) - 2412/2025	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2026-04-23	WRIT BRANCH-7	(S No 44
30398/2026	01.05.2026	BLAPL-13420/2025	B DAS	C.O.	COURT NO. 15	Order Dtd. 2026-04-30	BAIL-2	(S No 18
30399/2026	01.05.2026	WP (C) - 3816/2026	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2026-04-23	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
30400/2026	01.05.2026	BLAPL-13251/2025	A K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2026-04-30	BAIL-1	(S No
30401/2026	01.05.2026	BLAPL-3061/2026	S P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-04-30	BAIL-2	(S No 10
30402/2026	01.05.2026	BLAPL-13254/2025	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2026-04-30		(S No 10
30403/2026	01.05.2026	BLAPL-13277/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-04-30		(S No 10
30404/2026	01.05.2026	BLAPL-13556/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2026-04-30		(S No 10
30409/2026	01.05.2026	ABLAPL-3068/2026	J KAMILA	C.O.	COURT NO. 15	Order Dtd. 2026-04-24		(S No 10

30410/2026	01.05.2026	BLAPL-13570/2025	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2026-04-30		(S No 10
30411/2026	01.05.2026	WP (C) - 12952/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-06-29	WRIT BRANCH-7	(S No 59
30420/2026	01.05.2026	CRLMC-1323/2026	SARBESWAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-04-27		(S No 59
30421/2026	01.05.2026	CONTC-3487/2025	B.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-04-29		(S No 59
30426/2026	01.05.2026	CRLREV-317/2026	DP DASH	C.O.	COURT NO. 24	Order Dtd. 2026-05-01		(S No 59
30442/2026	01.05.2026	ABLAPL-3431/2026	ABHIJIT MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-04-30	BAIL-2	(S No
30444/2026	01.05.2026	ABLAPL-1729/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-14		(S No
30446/2026	01.05.2026	RSA-375/2005	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-12-04	SECOND APPEAL	(S No
30455/2026	01.05.2026	WP (C) - 10149/2026	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-01	WRIT BRANCH-8	(S No 41
30456/2026	01.05.2026	RSA-202/2026	M/S GAUTAM MISRA (SR. ADV.), PRAFULLA KUMAR LENKA	C.O.	COURT NO. 21	Order Dtd. 9999-12-31		(S No 41
30457/2026	01.05.2026	WP (C) - 10203/2024	R K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30	WRIT BRANCH-7	(S No
30458/2026	01.05.2026	RSA-504/2018	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30	SECOND APPEAL	(S No
30459/2026	01.05.2026	RSA-504/2018	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30	SECOND APPEAL	(S No
30460/2026	01.05.2026	CRLMC-1355/2026	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-05-11		(S No
30461/2026	01.05.2026	ABLAPL-4106/2026	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(S No 10
30463/2026	01.05.2026	BLAPL-13391/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30		(S No 10
30464/2026	01.05.2026	ABLAPL-3429/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30		(S No 10
30465/2026	01.05.2026	BLAPL-13381/2025	B.P.TUNGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30	BAIL-1	(S No
30466/2026	01.05.2026	ABLAPL-3420/2026	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30		(S No
30467/2026	01.05.2026	ABLAPL-3425/2026	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30	BAIL-1	(S No
30469/2026	01.05.2026	ABLAPL-	B.B.MALLICK	C.O.	COURT NO.	Order Dtd. 2026-04-		(S

		3426/2026			2 OLD	30		No
30471/2026	01.05.2026	ABLAPL-3421/2026	P.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30		(S No
30473/2026	01.05.2026	ABLAPL-4240/2026	MRUTYUNJAYA PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30	BAIL-2	(S No 16
30475/2026	01.05.2026	ABLAPL-3418/2026	A.T.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-18		(S No 16
30476/2026	01.05.2026	ABLAPL-3792/2026	D P DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-29	BAIL-1	(S No
30478/2026	01.05.2026	ABLAPL-3422/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30		(S No
30480/2026	01.05.2026	ABLAPL-3424/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30	BAIL-2	(S No
30483/2026	01.05.2026	ABLAPL-3416/2026	S K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30	BAIL-1	(S No 15
30485/2026	01.05.2026	ABLAPL-3417/2026	A K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-18		(S No 15
30487/2026	01.05.2026	ABLAPL-4232/2026	MRUTYUNJAYA PAGAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30		(S No 15
30489/2026	01.05.2026	ABLAPL-3427/2026	GIRIJA SANKAR MOHANTY (IN PERSON)	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30		(S No 15
30491/2026	01.05.2026	ABLAPL-3423/2026	CHITTA RANJAN MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30	BAIL-2	(S No
30492/2026	01.05.2026	BLAPL-13499/2025	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30	BAIL-1	(S No
30495/2026	01.05.2026	BLAPL-13172/2025	LAXMINARAYAN RAYATSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30		(S No
30497/2026	01.05.2026	BLAPL-13389/2025	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30	BAIL-1	(S No
30500/2026	01.05.2026	BLAPL-13588/2025	R K MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30		(S No
30501/2026	01.05.2026	BLAPL-13516/2025	GANESH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-30		(S No
30529/2026	01.05.2026	ABLAPL-2744/2026	AK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-01		(S No
29969/2026	01.05.2026	CRLMC-1345/2025	HIRARAM BHOI	GENERAL		Vakalatnama		(S No
29970/2026	01.05.2026	CRLMC-1345/2025	HIRARAM BHOI	GENERAL		Entire Document		(S No
29972/2026	01.05.2026	FAO-250/2026	DINESH KUMAR PANDA	GENERAL		Entire Brief		(S No
29973/2026	01.05.2026	WA-1387/2022	JYOTI PRAKASH SAMAL	GENERAL		Entire Document	WRIT APPEAL	(S No
29974/2026	01.05.2026	WPC (OAC) - 2951/2017	JYOTI PRAKASH SAMAL	GENERAL		Entire Order	OA Branch	(S No

29975/2026	01.05.2026	CRLMC-1345/2025	JAYADEV BHOI	GENERAL		Order Dtd. 2025-09-02		(S No
29976/2026	01.05.2026	CRLMC-1345/2025	HIRARAM BHOI	GENERAL		Order Dtd. 2025-09-02		(S No
29978/2026	01.05.2026	BLAPL-2740/2026	BASUDEV BARIK	GENERAL		Order Dtd. 2026-04-29		(S No
29980/2026	01.05.2026	BLAPL-2815/2026	BASUDEV BARIK	GENERAL		Order Dtd. 2026-04-30	BAIL-1	(S No 13
29981/2026	01.05.2026	BLAPL-2830/2026	HIMANSHU SEKHAR PANIGRAHI	GENERAL		Order Dtd. 2026-04-30	BAIL-2	(S No 11
29982/2026	01.05.2026	ABLAPL-3579/2026	GAJENDRA KUMAR BAG	GENERAL		Order Dtd. 2026-04-29		(S No 11
29983/2026	01.05.2026	WP (C) - 10391/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-04-29	WRIT BRANCH-7	(S No 15
30038/2026	01.05.2026	ABLAPL-2071/2026	BIJAY KUMAR MALLIK	GENERAL		Order Dtd. 2026-04-21		(S No 15
30041/2026	01.05.2026	BLAPL-2830/2026	HIMANSHU SEKHAR PANIGRAHI	GENERAL		Order Dtd. 2026-04-30	BAIL-2	(S No 11
30051/2026	01.05.2026	WP (C) - 10500/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-04-29	WRIT BRANCH-8	(S No 40
30053/2026	01.05.2026	WP (C) - 11776/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-04-29	WRIT BRANCH-8	(S No 40
30057/2026	01.05.2026	WP (C) - 11785/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-04-29		(S No 40
30087/2026	01.05.2026	WP (C) - 10371/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-04-29	WRIT BRANCH-1	(S No
30091/2026	01.05.2026	WP (C) - 9603/2026	ASHWARIYA DASH	GENERAL		Order Dtd. 2026-04-30		(S No
30094/2026	01.05.2026	ABLAPL-4015/2026	SATYAM DAS PATTANAİK	GENERAL		Order Dtd. 2026-04-30		(S No
30097/2026	01.05.2026	ABLAPL-3292/2026	RAJARAM KEDIA	GENERAL		Order Dtd. 2026-04-27		(S No
30099/2026	01.05.2026	ABLAPL-3205/2026	ASHOK KUMAR DASH	GENERAL		Order Dtd. 2026-04-27		(S No
30101/2026	01.05.2026	ABLAPL-2767/2026	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-04-23	BAIL-1	(S No
30103/2026	01.05.2026	WA-872/2023	ASUTOSH ROUT	GENERAL		Order Dtd. 2026-02-02	WRIT APPEAL	(S No
30215/2026	01.05.2026	ABLAPL-3244/2026	KIRAN KUMAR PATEL	GENERAL		Order Dtd. 2026-04-27	BAIL-2	(S No
30249/2026	01.05.2026	WP (C) - 7785/2022	LAXMIDHAR PANDA	GENERAL		Lower Court Record	WRIT BRANCH (DIVISION BENCH-2)	(S No 10

30250/2026	01.05.2026	WP (C) - 12106/2026	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2026-05-01	WRIT BRANCH-2	(S No
30271/2026	01.05.2026	WP (C) - 32891/2011	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2012-04-10		(S No
30277/2026	01.05.2026	BLAPL- 2808/2026	ASHWARIYA DASH	GENERAL		Order Dtd. 2026-04-30		(S No
30295/2026	01.05.2026	ABLAPL- 2968/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-04-29		(S No
30517/2026	01.05.2026	CRLMP- 246/2025	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2025-06-20		(S No
30040/2026	01.05.2026	BLAPL- 2613/2026	D MOHAPATRA	GENERAL		Order Dtd. 2026-04-29	BAIL-2	(S No 17
30042/2026	01.05.2026	BLAPL- 2802/2026	D MOHAPATRA	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No 13
30044/2026	01.05.2026	ABLAPL- 3931/2026	D MOHAPATRA	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No
30045/2026	01.05.2026	ABLAPL- 14921/2025	D MOHAPATRA	GENERAL		Order Dtd. 2026-04-24		(S No
30180/2026	01.05.2026	ABLAPL- 6910/2020	B ROUT	GENERAL		Order Dtd. 2022-03-31	BAIL-2	(S No 10
30183/2026	01.05.2026	WP (C) - 22808/2022	T BAG	GENERAL		Order Dtd. 2022-09-28	WRIT BRANCH-5	(S No 22
30185/2026	01.05.2026	OJC- 1314/1985	P K JENA	GENERAL		PetitionAnnexure,		(S No 22
30188/2026	01.05.2026	WP (C) - 25305/2011	M R ROUTRAY	GENERAL		Order Dtd. 2022-03-22	WRIT BRANCH (DIVISION BENCH)	(S No 12
30190/2026	01.05.2026	WP (C) - 19866/2017	A SUNDARAY	GENERAL		Order Dtd. 2022-12-22	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
30191/2026	01.05.2026	WP (C) - 18872/2017	A SUNDARAY	GENERAL		Order Dtd. 2022-12-22	WRIT BRANCH-4	(S No 27
30202/2026	01.05.2026	WP (C) - 24021/2025	D NAYAK	GENERAL		Order Dtd. 2026-04-15	WRIT BRANCH-7	(S No 15
30207/2026	01.05.2026	WP (C) - 422/2025	J P KAR	GENERAL		Order Dtd. 2025-01-13		(S No 15
30208/2026	01.05.2026	CRLMP- 409/2026	S BISWAL	GENERAL		Order Dtd. 2026-04-30		(S No 15
30209/2026	01.05.2026	ABLAPL- 4605/2026	A S PAUL	GENERAL		Order Dtd. 2026-04-30	BAIL-1	(S No
30211/2026	01.05.2026	WP (C) - 28633/2025	J SAHOO	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH	(S No

							(DIVISION BENCH-2)	11
30212/2026	01.05.2026	RSA-18/2017	J SAHOO	GENERAL		Order Dtd. 2024-11-11	SECOND APPEAL	(S No
30213/2026	01.05.2026	WP (C) - 28927/2025	J SAHOO	GENERAL		Order Dtd. 2026-01-22		(S No
30214/2026	01.05.2026	WP (C) - 28717/2025	J SAHOO	GENERAL		Order Dtd. 2026-01-22		(S No
30216/2026	01.05.2026	WP (C) - 10762/2026	J SAHOO	GENERAL		Order Dtd. 2026-04-30		(S No
30217/2026	01.05.2026	BLAPL-2689/2026	A S PAUL	GENERAL		Order Dtd. 2026-04-30		(S No
30219/2026	01.05.2026	ABLAPL-4164/2026	P K MISHRA	GENERAL		Order Dtd. 2026-05-15		(S No
30220/2026	01.05.2026	ABLAPL-2782/2026	A MOHANTY	GENERAL		Order Dtd. 2026-04-23	BAIL-1	(S No
30221/2026	01.05.2026	ABLAPL-3444/2026	A S PAUL	GENERAL		Order Dtd. 2026-04-30	BAIL-2	(S No
30222/2026	01.05.2026	ABLAPL-3955/2026	D DASH	GENERAL		Order Dtd. 2026-04-30	BAIL-1	(S No 15
30223/2026	01.05.2026	WA-1353/2025	A K PANDA	GENERAL		Order Dtd. 2026-04-22		(S No 15
30224/2026	01.05.2026	ABLAPL-3944/2026	D DASH	GENERAL		Order Dtd. 2026-04-30		(S No 15
30225/2026	01.05.2026	ABLAPL-3041/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-04-24	BAIL-1	(S No
30226/2026	01.05.2026	CRLREV-715/2025	K C PANDA	GENERAL		Order Dtd. 2026-05-01		(S No
30228/2026	01.05.2026	WP (C) - 12708/2026	N C SINHA	GENERAL		Order Dtd. 2026-06-29	WRIT BRANCH-3	(S No 28
30229/2026	01.05.2026	ABLAPL-3995/2026	D D NAIK	GENERAL		Order Dtd. 2026-04-30	BAIL-1	(S No 15
30252/2026	01.05.2026	BLAPL-13818/2025	A S PAUL	GENERAL		Order Dtd. 2026-04-30		(S No 15
30254/2026	01.05.2026	BLAPL-13361/2025	A S PAUL	GENERAL		Order Dtd. 2026-04-30	BAIL-2	(S No 17
30255/2026	01.05.2026	ABLAPL-2286/2026	P B SAHOO	GENERAL		Order Dtd. 2026-04-21	BAIL-1	(S No 14
30256/2026	01.05.2026	ABLAPL-1516/2026	P B SAHOO	GENERAL		Order Dtd. 2026-04-21	BAIL-1	(S No 13
30269/2026	01.05.2026	ABLAPL-3406/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-04-27		(S No 13

30308/2026	01.05.2026	OJC-2731/1988	S P SAHOO	GENERAL		Order Dtd. 1994-05-04		(S No 13
30313/2026	01.05.2026	RSA-385/2005	L PRADHAN	GENERAL		PetitionAnnexure,	SECOND APPEAL	(S No
30320/2026	01.05.2026	WP (C) - 12321/2018	I PATRA	GENERAL		Order Dtd. 2026-05-01	WRIT BRANCH-4	(S No 46
30326/2026	01.05.2026	WP (C) - 7703/2017	J C BARAL	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-8	(S No 43
30341/2026	01.05.2026	WP (C) - 41695/2023	D K MOHANTY	GENERAL		Order Dtd. 2026-04-15	WRIT BRANCH-4	(S No 37
30352/2026	01.05.2026	CRLA-282/2018	H SUNDARA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
30356/2026	01.05.2026	WP (C) - 26664/2023	K K NATH	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 15
30358/2026	01.05.2026	CRLA-281/2018	H SUNDARA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
30360/2026	01.05.2026	WP (C) - 8325/2017	T SAHOO	GENERAL		Order Dtd. 2017-11-01	WRIT BRANCH-4	(S No 38
30362/2026	01.05.2026	MACA-682/2006	D SAMAL	GENERAL		Entire Order	MISC. APPEAL SEC.	(S No
30364/2026	01.05.2026	FAO-382/2018	D SAMAL	GENERAL		Order Dtd. 2026-03-31	MISC. APPEAL SEC.	(S No
30367/2026	01.05.2026	RSA-99/2008	P C MOHANTY	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(S No
30368/2026	01.05.2026	WP (C) - 28341/2011	H K PANDA	GENERAL		PetitionAnnexure,	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
30369/2026	01.05.2026	WP (C) - 10012/2009	D SAMAL	GENERAL		Order Dtd. 2022-02-14	WRIT BRANCH (DIVISION BENCH)	(S No 10
30384/2026	01.05.2026	WP (C) - 9437/2026	S. BARIK	GENERAL		Order Dtd. 2026-05-01		(S No 10
30405/2026	01.05.2026	WP (C) - 1522/2026	P S DAS	GENERAL		Order Dtd. 2026-05-01		(S No 10
30406/2026	01.05.2026	WP (C) - 10272/2025	H JENA	GENERAL		Order Dtd. 2026-04-30		(S No 10
30407/2026	01.05.2026	ABLAPL-4055/2026	R K SAHU	GENERAL		Order Dtd. 2026-04-30		(S No 10
30408/2026	01.05.2026	CRLA-	S P SAMANTA	GENERAL		Order Dtd. 2026-08-		(S

		289/2026				21			No 10
30412/2026	01.05.2026	BLAPL- 12908/2025	S. R. PATTNAIK	GENERAL		Order Dtd. 2026-04- 30	BAIL-2		(S No
30413/2026	01.05.2026	ABLAPL- 3211/2026	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2026-04- 27	BAIL-1		(S No 15
30414/2026	01.05.2026	ABLAPL- 3216/2026	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2026-04- 27			(S No 15
30415/2026	01.05.2026	ABLAPL- 4049/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-04- 30	BAIL-2		(S No
30416/2026	01.05.2026	BLAPL- 13586/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-04- 30	BAIL-1		(S No
30417/2026	01.05.2026	BLAPL- 13431/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-04- 30			(S No
30418/2026	01.05.2026	ABLAPL- 4057/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-04- 30	BAIL-2		(S No
30419/2026	01.05.2026	WP (C) - 35255/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-04- 30	WRIT BRANCH-4		(S No 17
30422/2026	01.05.2026	WP (C) - 27623/2025	L K NAYAK	GENERAL		Order Dtd. 2025-09- 26			(S No 17
30423/2026	01.05.2026	ABLAPL- 3511/2026	D SAMAL	GENERAL		Order Dtd. 2026-04- 29			(S No 17
30424/2026	01.05.2026	WP (C) - 13431/2026	J P KAR	GENERAL		Order Dtd. 2026-05- 01	WRIT BRANCH (DIVISION BENCH-3)		(S No 12
30425/2026	01.05.2026	WP (C) - 13415/2026	J P KAR	GENERAL		Order Dtd. 2026-05- 01	WRIT BRANCH-4		(S No 17
30427/2026	01.05.2026	CRLREV- 241/2026	S K NAYAK	GENERAL		Order Dtd. 2026-05- 01			(S No 17
30428/2026	01.05.2026	CONTC- 7/2026	P C DAS	GENERAL		Order Dtd. 9999-12- 31			(S No 17
30429/2026	01.05.2026	ABLAPL- 13427/2025	P. K. BEHERA	GENERAL		Order Dtd. 2025-11- 27			(S No 17
30430/2026	01.05.2026	ABLAPL- 3978/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-04- 30			(S No 17
30431/2026	01.05.2026	ABLAPL- 4360/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-04- 30	BAIL-2		(S No 18
30432/2026	01.05.2026	ABLAPL- 3456/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-04- 30	BAIL-2		(S No 11
30433/2026	01.05.2026	CRLREV-	MANOJ KUMAR	GENERAL		Order Dtd. 2026-06-			(S

		205/2026	PANI			30			No 11
30434/2026	01.05.2026	ABLAPL-3463/2026	A K NAYAK	GENERAL		Order Dtd. 2026-04-29		BAIL-2	(S No 16
30435/2026	01.05.2026	ABLAPL-12204/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-04-30			(S No 16
30436/2026	01.05.2026	ABLAPL-4016/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-04-30		BAIL-1	(S No 14
30437/2026	01.05.2026	ABLAPL-3645/2026	DURGADATTA MOHAPATRA	GENERAL		Order Dtd. 2026-04-29			(S No 14
30438/2026	01.05.2026	ABLAPL-3648/2026	DURGADATTA MOHAPATRA	GENERAL		Order Dtd. 2026-04-29			(S No 14
30439/2026	01.05.2026	ABLAPL-3832/2026	SARAT DASH	GENERAL		Order Dtd. 2026-04-30		BAIL-1	(S No
30440/2026	01.05.2026	BLAPL-13493/2025	SARAT DASH	GENERAL		Order Dtd. 2026-04-30			(S No
30441/2026	01.05.2026	BLAPL-13490/2025	SARAT DASH	GENERAL		Order Dtd. 2026-04-30		BAIL-1	(S No
30443/2026	01.05.2026	ABLAPL-3442/2026	SARAT DASH	GENERAL		Order Dtd. 2026-04-30			(S No
30445/2026	01.05.2026	ABLAPL-3875/2026	SARAT DASH	GENERAL		Order Dtd. 2026-04-30			(S No
30447/2026	01.05.2026	CRLMC-3142/2024	P PRADHAN	GENERAL		Order Dtd. 9999-12-31			(S No
30448/2026	01.05.2026	ABLAPL-4045/2026	SARAT DASH	GENERAL		Order Dtd. 2026-04-30		BAIL-2	(S No
30449/2026	01.05.2026	CONTC-2422/2026	A. K. PARIDA	GENERAL		Order Dtd. 2026-05-01		CONTEMPT	(S No
30450/2026	01.05.2026	ABLAPL-4781/2026	SURENDRA DAS	GENERAL		Order Dtd. 2026-05-19			(S No
30451/2026	01.05.2026	ABLAPL-4782/2026	SURENDRA DAS	GENERAL		Order Dtd. 2026-05-19			(S No
30452/2026	01.05.2026	WP(C)-10716/2026	P. L. MISHRA	GENERAL		Order Dtd. 2026-04-24		WRIT BRANCH-6	(S No 28
30453/2026	01.05.2026	ABLAPL-14654/2025	P. K. BEHERA	GENERAL		Order Dtd. 2026-05-01		BAIL-2	(S No
30454/2026	01.05.2026	ABLAPL-14666/2025	P. K. BEHERA	GENERAL		Order Dtd. 2026-05-01		BAIL-2	(S No 11
30462/2026	01.05.2026	ABLAPL-3930/2026	A K MOHANTY	GENERAL		Order Dtd. 2026-04-29			(S No 11
30468/2026	01.05.2026	ARBP-112/2024	J LENKA	GENERAL		Order Dtd. 9999-12-31 Petition,Annexure,		M.J.C.	(S No
30470/2026	01.05.2026	OJC-6019/2002	S K SWAIN	GENERAL		Order Dtd. 2010-05-04 Petition,Annexure,			(S No

30472/2026	01.05.2026	CRLA-133/2010	S K KAR	GENERAL		Order Dtd. 2010-08-25	CRIMINAL APPEAL	(S No
30474/2026	01.05.2026	WP (C) - 35703/2021	P K DASH	GENERAL		Order Dtd. 2026-04-22	WRIT BRANCH-6	(S No 35
30477/2026	01.05.2026	SA-362/1982	Y DAS	GENERAL		Order Dtd. 1993-05-11 Petition,Annexure,		(S No 35
30479/2026	01.05.2026	CRLMC-3068/2022	S SATAPATHY	GENERAL		Order Dtd. 2026-03-31	CRIMINAL MISC	(S No
30481/2026	01.05.2026	WP (C) - 19743/2019	S R SETHI	GENERAL		Order Dtd. 2025-07-24	WRIT BRANCH-2	(S No
30482/2026	01.05.2026	WP (C) - 18180/2022	B BEHERA	GENERAL		Order Dtd. 2022-08-24 Petition,Annexure,	WRIT BRANCH-7	(S No 18
30484/2026	01.05.2026	WP (C) - 18730/2019	M BEHERA	GENERAL		Order Dtd. 2019-10-11	WRIT BRANCH-6	(S No 35
30486/2026	01.05.2026	MA-130/1967	J K MOHANTY	GENERAL		Order Dtd. 1971-04-21		(S No 35
30488/2026	01.05.2026	WP (C) - 30932/2023	P K DASH	GENERAL		Order Dtd. 2026-04-22	WRIT BRANCH-5	(S No 32
30490/2026	01.05.2026	WP (C) - 39926/2023	R K NAYAK	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH-2	(S No
30493/2026	01.05.2026	ABLAPL-4010/2026	D SETHI	GENERAL		Order Dtd. 2026-04-29	BAIL-1	(S No
30494/2026	01.05.2026	ABLAPL-3513/2026	D SETHI	GENERAL		Order Dtd. 2026-04-29		(S No
30496/2026	01.05.2026	ABLAPL-1869/2026	B BEHERA	GENERAL		Order Dtd. 2026-04-29	BAIL-2	(S No 11
30498/2026	01.05.2026	WP (C) - 21897/2025	M NAYAK	GENERAL		Order Dtd. 2025-09-17		(S No 11
30499/2026	01.05.2026	WP (C) - 29857/2024	A K BARIK	GENERAL		Order Dtd. 2026-04-23	WRIT BRANCH-8	(S No 42
30502/2026	01.05.2026	WP (C) - 13167/2026	J P KAR	GENERAL		Order Dtd. 2026-05-01		(S No 42
30503/2026	01.05.2026	ABLAPL-2936/2026	J BEHERA	GENERAL		Order Dtd. 2026-05-13	BAIL-1	(S No 14
30504/2026	01.05.2026	ABLAPL-2122/2026	S P MOHAPATRA	GENERAL		Order Dtd. 2026-04-21		(S No 14
30505/2026	01.05.2026	BLAPL-2879/2026	B BEHERA	GENERAL		Order Dtd. 2026-05-01		(S No 14
30506/2026	01.05.2026	CONTC-2242/2026	N K ROUT	GENERAL		Order Dtd. 2026-05-01	CONTEMPT	(S No

30507/2026	01.05.2026	CONTC-2243/2026	N K ROUT	GENERAL		Order Dtd. 2026-05-01	CONTEMPT	(S No
30508/2026	01.05.2026	FAO-95/2026	R K DEHURY	GENERAL		Order Dtd. 2026-04-30	MISC. APPEAL SEC.	(S No
30509/2026	01.05.2026	CRLMC-652/2026	A K NAYAK	GENERAL		Order Dtd. 2026-05-05		(S No
30510/2026	01.05.2026	ABLAPL-2123/2026	M BANERJEE	GENERAL		Order Dtd. 2026-04-23	BAIL-1	(S No
30511/2026	01.05.2026	ABLAPL-3443/2026	M BANERJEE	GENERAL		Order Dtd. 2026-04-23		(S No
30512/2026	01.05.2026	RVWPET-223/2025	R SAHOO	GENERAL		Order Dtd. 2026-04-29	CIVIL REVISION	(S No
30513/2026	01.05.2026	CONTC-2244/2026	N K ROUT	GENERAL		Order Dtd. 2026-05-01		(S No
30514/2026	01.05.2026	WP (C) - 16255/2025	P K MISHRA	GENERAL		Order Dtd. 2025-07-04	WRIT BRANCH-2	(S No
30515/2026	01.05.2026	ABLAPL-3118/2026	K C SWAIN	GENERAL		Order Dtd. 2026-05-11		(S No
30516/2026	01.05.2026	FAO-194/2026	L SAHOO	GENERAL		Order Dtd. 2026-04-09	MISC. APPEAL SEC.	(S No
30518/2026	01.05.2026	CRLMC-4016/2025	H K BHOL	GENERAL		Order Dtd. 2026-05-01		(S No
30519/2026	01.05.2026	WP (C) - 7153/2026	T B ARIK	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-4	(S No 17
30520/2026	01.05.2026	WP (C) - 7416/2026	T BARIK	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
30521/2026	01.05.2026	ABLAPL-7638/2025	A SAHU	GENERAL		Order Dtd. 2025-10-22		(S No 11
30522/2026	01.05.2026	WP (C) - 12677/2026	R SAMAL	GENERAL		Order Dtd. 2026-05-01		(S No 11
30523/2026	01.05.2026	ABLAPL-3486/2026	B K DAS	GENERAL		Order Dtd. 2026-04-29	BAIL-2	(S No 18
30524/2026	01.05.2026	WP (C) - 11902/2026	L D PANDA	GENERAL		Order Dtd. 2026-05-01	WRIT BRANCH-3	(S No 28
30525/2026	01.05.2026	WP (C) - 11925/2026	L D PANDA	GENERAL		Order Dtd. 2026-05-01		(S No 28
30526/2026	01.05.2026	WP (C) - 12541/2026	L D PANDA	GENERAL		Order Dtd. 2026-05-01		(S No 28
30527/2026	01.05.2026	WP (C) - 11927/2026	L D PANDA	GENERAL		Order Dtd. 2026-05-01	WRIT BRANCH (DIVISION BENCH-1)	(S No 10

30528/2026	01.05.2026	WP (C) - 4222/2026	S S JENA	GENERAL		Order Dtd. 2026-04-09	WRIT BRANCH-2	(S No 45
30530/2026	01.05.2026	WP (C) - 3259/2025	P K PAL	GENERAL		Order Dtd. 2026-05-11		(S No 45
30531/2026	01.05.2026	CRLMC- 2025/2025	P K PAL	GENERAL		Order Dtd. 2026-05-11		(S No 45

N I C (Software Team)